


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 11 Of 2018 in CA(CAA) No. 12/230/HDB/2018
NAME OF THE COMPANY	Shriram Chits Private Limited
NAME OF THE PETITIONER(S)	Shriram Chits Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Naga Deepak	Advocate	nagadeepakm@gmail.com 995768788	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

*Shri M. Naga Deepak, Ld. Counsel on behalf of Shri.
Ch Pushyam Kiran was present.*

CA disposed of by separate orders.


Member (T)


Member (J)